

(a) whether hydrogenated oils are considered non-conductive to good health due to highly saturated fat;

(b) if so, whether the Government propose to educate the Public on this aspect; and

(c) if so, whether disincentives, such as non-supply of cheap imported edible oils, will be considered to check the use of hydrogenated oils?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Hydrogenated oils are rich in saturated fats which have been indicated as a contributory factor for increase in plasma cholesterol leading to atherosclerosis and is chemic heart disease.

(b) The public is being educated from time to time through the mass media viz. T.V., Radio, Newspapers etc. about the ill effects of consumption of saturated fats.

(c) The Directorate of Vanaspati, Vegetable Oils and Fats or the Department of Civil Supplies have reported that at present, imported oils are not being supplied to the Vanaspati industry.

Sugar Mills in Karnataka

1626. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number and location of sugar mills in Karnataka;

(b) whether the Government have received applications for issuing Letter of Intent Industrial Licence for setting up more sugar mills in the State;

(c) if so, the details of applicants who have been granted licences so far; and

(d) the capacity of each of such sugar mill?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) Statement showing the number of Installed/ Licensed sugar factories in the State of Karnataka with location is given below.

(b) to (d). yes, Sir. Since January, 1990, 38 applications for establishment of new sugar factories have been received in the Department of Food and one letter of intent to M/s. Bannari Amman Sugar Limited., At Alaganchi Village, Tal. Nanjangud, District Mysore (Karnataka) for 2500 TCD capacity was issued.

STATEMENT

List of Sugar Factories Installed/Licensed in the State of Karnataka with their Location

S. No.	Name of Factory with Location	Daily cane crushing capacity (TCD)
1	2	3
<i>Installed</i>		
1.	Pandavapura SSK Ltd., Pandavapura	1500
2.	Mysore Sugar Co. Ltd., Mandya	5000

<i>S. No.</i>	<i>Name of Factory with Location</i>	<i>Daily cane crushing capacity (TCD)</i>
1	2	3
3.	Chamundeshwari Sugars Ltd., Kalamunddana Doddi	2400
4.	The India Sugar & Refineries Ltd., Chitwadgi Hospet	2000
5.	The Kampli Coop Sugar Factory Ltd., Kampli	1219
6.	Siruguppa Sugars & Chemicals Pvt. Ltd., Siruguppa	1250
7.	Salarjung Sugar Mills Ltd., Munirabad	1016
8.	Gangawati Sugars Ltd., Pragatinagar	2500
9.	The Ugar Sugar Works Ltd., Ugarkhurd	3000
10.	Shri Malaprabha Coop. Sugar Factory Ltd., Muguthan Hubli	3500
11.	Shree Doodhaganga Krishna Sahakari Sakhare Karkhane, Niyamit, Chikodi	2000
12.	Rajbag SSK Niyamit, Raibag	1250
13.	The Ghataprabha SSK Niyamit, Gokak	1250
14.	Tungbhadra Sugar Works Pvt. Ltd., Shimoga	2500
15.	Mysore Paper Mills Ltd., Bhadravati	2500
16.	Guaribidnaur SSK Ltd., Gauribidnaur	1270
17.	Bidar SSK Ltd., Hallikhed	2000
18.	Vanivilasa Coop. Sugar Factory Ltd., Hiriyyur	1250
19.	Bhadra SSK Niyamit, Doddabathi	1250
20.	Davangere Sugar Co. Ltd., Davangere	1250
21.	The Godavari Sugar Mills Ltd., Sameerwadi	5000
22.	Khoday Distilleries Ltd., Kollegal	1250
23.	M/s. Shreerama SSK Ltd., Chunchanakatte	1250

S. No.	Name of Factory with Location	Daily cane crushing capacity (TCD)
1	2	3
24.	Karnataka SSK Ltd., Haveri	1250
25.	The Hemavathy SSK Ltd., Hassan	1250
26.	Dakshina Kannada SSK Ltd., Mangalore	1250
27.	M/s. Shri Halasidhanath SSK Ltd., Nipani	1250
28.	M/s SSK Niyamit, Aland	1250
29.	Shri Hiranyakeshi SSK Niyamit, Sankeshwar	3500
<i>Licensed</i>		
30.	Krishna SSK Ltd., Kokatrur, Teh. Athani, Distt. Belgaum	2500
31.	Shri Bhagyalaxmi SSK Ltd., Manasapur, Teh. Khanapur, Distt. Belgaum	2500
32.	M/s Naranja SSK Ltd., Village Chillergi, Distt. Bidar	2500
33.	M/s. Nandi SSK Ltd., Near Chikka Galagali, Distt. Bijapur	2500
34.	Bannari Amman Sugars Ltd., Alaganchi Village Tal. Najangud, Distt. Mysore	2500

*[Translation]***Woollen Yarn Manufacturing Factories**

1627. SHRI K.D. SULTANPURI: Will the Minister of TEXTILES be pleased to state:

(a) the States, where woollen yarn manufacturing units are functioning;

(b) whether there is a shortage of raw material because of which many factories are on the brink of closure; and

(c) the action being taken by the Government in this regard and the expenditure incurred by the Government to make them viable?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) Majority of the woollen spinning units manufacturing woollen yarn are in the states of Punjab, U.P., Haryana, Maharashtra, Gujarat and Rajasthan.

(b) No, Sir.

(c) Import of raw material viz., raw wool and woollen/synthetic rags is under O.G.L. Woollen mills are eligible to seek assistance from Textile Modernisation Fund to make them economic viable. They can also avail of various financial Assistance/facilities offered by the Financial Institutions.

Recruitment of Teachers in MCD

1627. SHRI CHHEDI PASWAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given to Unstarred Question Number 6916 dated April 30, 1990 and state:

(a) whether the information is regard to the new teachers appointed during the last three years in schools run by Delhi Municipal Corporation has been collected; and

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIRAJMANGAL PANDE): (a) Yes, Sir.

(b) In the schools under Municipal Corporation of Delhi, 3067 Assistant Teachers were appointed during the last 3 years, out of which 662 belonged to SC/St categories. There was a backlog of 46 teachers because some of the SC/ST teachers did not join duty after offers of appointment were given to them. The backlog vacancies for SC/ST have been notified by the M.C.D. to the Staff Selection Commission for recruitment.

(c) Does not arise.

[English]

Teaching of Urdu as third Language in Lieu of Sanskrit in Andaman and Nicobar Islands

1629. SHRI RAMESHWAR PATIDAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Andaman and Nicobar Administration has ordered teaching of Urdu Language in place of Sanskrit as a Third language;

(b) if so, the reasons of discontinuing teaching of Sanskrit; and

(c) whether students are forced to learn Urdu and to discontinue Sanskrit and if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIRAJMANGAL PANDE): (a) No, Sir.

(b) and (c). Do not arise.

Distress Sale of Foodgrains

1630. SHRI C.P. MUDALA GIRIYAPPA:
SHRI V. KRISHNA RAO:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Government operations in foodgrains, aim at stabilising market prices by making purchases from farmers through procurement and to protect them against post harvest decline in the prices;

(b) if so, how is that poor farmers are often subjected to distress sale; and

(c) the remedial measures being taken